

IN THE HIGH COURT OF JHARKHAND AT RANCHI

[Civil Writ Jurisdiction]

W. P. (C) No. 6460 of 2005

Raj Kumar Jayaswal Petitioner(s)

Versus

The State of Jharkhand & Ors. Respondent(s)

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CORAM :HON'BLE MR. JUSTICE KAILASH PRASAD DEO
(Through :-Video Conferencing)

.....
For the Petitioner(s) : None

For the Resp.-State : Mr. P. C. Roy, S.C. (L& C)-I

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05 / 08.09.2021. No body appeared on behalf of the petitioner.

However, Mr. P. C. Roy, learned S.C. (L& C)-I appearing for the State is present.

Put up this case on 10.09.2021.

(Kailash Prasad Deo, J.)

Sandeep/